

ITEM NO.3

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10263/2014

C.I.T.

Petitioner(s)

VERSUS

RAJAN NANDA

Respondent(s)

Date : 31-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
[IN CHAMBER]

For Petitioner(s) Ms. Gunwant Dara, Adv.  
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

One weeks' time is granted to learned counsel for the  
petitioner to deposit costs imposed on 20.12.2017 in the  
correct name, i.e. Supreme Court Legal Service Committee.

(DEEPAK MANSUKHANI)  
AR-cum-PS

(RAJINDER KAUR)  
Court Master